

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
PAL GREEN PROJECT OF PAL INFRASTRUCTURE AND DEVELOPERS PRIVATE LIMITED
OPERATING IN REAL ESTATE DEVELOPMENT SECTOR AT SECTOR-78, FARIDABAD**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India

(Insolvency Resolution

Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN & CIN/LLP No.	PAL INFRASTRUCTURE AND DEVELOPERS PRIVATE LIMITED- PAL GREEN PROJECT CIN: U70109DL2006PTC149560
2.	Address of the registered office	B-45, Shakti Apartments Sector 9, Rohini, New Delhi, Delhi, India, 110085
3.	URL of website	https://ibbi.gov.in/en/claims/claim-process/U70109DL2006PTC149560
4.	Details of place where majority of fixed assets are located	Sector-78, Faridabad, Haryana- 121002
5.	Installed capacity of main products/ services FSI	Total Plot Area : - 2.96 Acre SFT-4,30,000 (Four lac Thirty Thousand only) 6 towers (G+17), 432 Flats 2BHK (1116 SFT) Flats- 288 3BHK (1530 SFT) Flats- 144 EWS Flats as per sanctioned plan
6.	Quantity and value of main products/ services sold in last financial year	Since the CIRP commencement in Sep 2019, the company has not transacted any business.
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email at – palgreen.ibc@gmail.com or https://ibbi.gov.in/en/claims/inner-process/U70109DL2006PTC149560
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://ibbi.gov.in/en/claims/inner-process/U70109DL2006PTC149560 Or email at – palgreen.ibc@gmail.com

10.	Last date for receipt of expression of interest	02-09-2024
11.	Date of issue of provisional list of prospective resolution applicants	07-09-2024
12.	Last date for submission of objections to provisional list	12-09-2024
13.	Date of issue of final list of prospective resolution applicants	17-09-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22-09-2024
15.	Last date for submission of resolution plans	22-10-2024
16.	Process email id to submit EOI	palgreen.abc@gmail.com

SD/-

Ganga Ram Agarwal

Resolution Professional of

Pal Infrastructure and Developers Private Limited

Reg. No.: IBBI/IPA-002/IP-N00874/2019-2020/12777

AFA valid till: 26.09.2024

64, Okhla Estate, Phase-III,

National Capital Territory of Delhi, 110020

Date: 17-08-2024

Place: New Delhi

E-mail: palgreen.abc@gmail.com